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PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

MINISTRY OF DEFENCE

New Delhi, the 24th June 1950

(Ministry of Defence)

Promotion

No. 1052-A.—Mr. P. K. Jain, tempy. Asstt. in-Charge, Min. of Def., is appointed to officiate as a Supdt., Min. of Def., till further orders, *vice* Mr. J. N. Kawatra, on leave, 1st May 1950.

Leave

No. 1053.—S. Saranjit Singh, tempy. subs. Asstt. Secy., Min. of Def., is granted L.A.P. for 1 month and 3 days (with permission to prefix Sunday the 21st May and suffix Sunday the 25th June 1950), 22nd May 1950.

No. 1053-A.—Mr. J. N. Kawatra, tempy. subs. Supdt., Min. of Def., is granted privilege leave for 2 months and 1 day combined with furlough on H.A.P. for 29 days, 14th Apl. 1950.

No. 1054.—With ref. to Min. of Def. Notn. No. 892, dated 27th May 1950, Mr. Man Singh, tempy. subs. Supdt., Min. of Def., is granted an extension of earned leave for 7 days (with permission to suffix Sunday, 21st May 1950), 14th May 1950.

No. 1055.—With ref. to M. of D. Notn. No. 843, dated 18th May 1950, Mr. F. M. Virjee, tempy. subs. Supdt., Min. of Def. (Pensions Branch), was granted an extension of earned leave for 16 days from 2nd to 17th May 1950, followed by half pay leave for 14 days from 18th to 31st May 1950.

On the expiry of his leave Mr. Virjee resumed duties as a tempy. subs. Supdt. in Min. of Def. (Pensions Branch), 1st June 1950.

No. 1056.—The Chairman and the Members of Pensions Assessment Appeal Tribunal, Delhi, are granted leave as follows:—

M. R. 122 Col. A. K. Gupta, Chairman.	Annual leave for 27 days from 5th June 1950 to 1st July 1950, with permission to affix and suffix Sundays the 4th June 1950 and 2nd July 1950, respectively.
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I. E. C. 8951 Maj. B. B. Sarkar, Service (Army) Member.	Do.
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Maj. Mool Singh Bazaz, I.M.S. (Retd.).	Earned leave for 16 days from 5th June 1950 to 20th June 1950, with permission to affix Sunday, the 4th June 1950.
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No. 1056-A.—Mr. T. D. Taneja, tempy. Govt. Representative, Pensions Appeal Tribunal, Delhi, is granted 8 days' earned leave w.e.f. 13th June 1950, pending

termination of his appointment on retrenchment w.e.f. 30th June 1950 (A.N.).

No. 1057.—Mr. Tara Chand Datta, tempy. Govt. Representative, Pensions Assessment Appeal Tribunal, Poona, was granted earned leave for 14 days w.e.f. 27th Apl. 1950.

On the expiry of leave Mr. Datta resumed duties as tempy. Govt. Representative, 11th May 1950.

No. 1058.—Mr. D. P. Kapoor, tempy. Govt. Representative, Pensions Appeal Tribunal, Jullundur, is granted earned leave for 23 days w.e.f. 8th June 1950, pending termination of his appointment w.e.f. 30th June 1950 (A.N.).

INDIAN ORDNANCE SERVICES (FACTORIES)

No. 1059.—Mr. S. G. Mukherjee, offg. Foreman, Ordnance Factory, Ambarnath (now holding the charge of current duties of Asstt. Works Manager under Art. 94 C.S.R.), is appointed to officiate as Asstt. Works Manager in that factory w.e.f. 6th Mar. 1950.

No. 1060.—Mr. D. C. Miller, tempy. Asstt. Works Manager, Cordite Factory, Aruvankadu, is granted combined leave *ex-India* for 8 months and 27 days, consisting of privilege leave for 1 month and 10 days, furlough on average salary for 6 months and 21 days and the balance furlough on half average salary, w.e.f. 28th June 1948, pending termination of service.

(M. of D. Notn. No. 1381, dated 14th Aug. 1948, is hereby cancelled.)

(Army Branch)

No. 1031.—The following appointments are made:—

COMDS. AND STAFF

To be a Div. Comd.

Lt.-Col. (T/Brig.) (A/Maj.-Gen.) P. N. THAPAR (IA-558) and retains actg. rank, 10th Apl. 1950.

ARMY HEADQUARTERS

M. G. O. Branch

Mr. P. R. Bhat, tempy. U. D. Clerk, MG/ME Dte., was appointed offg. Staff Capt. under A.I. 96/44 in M. G. O. Branch from 1st Nov. 1948 to 31st Jan. 1950.

REGULAR ARMY

Regular Commissions

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Capt. w.e.f. 29th May 1948, but with seniority as indicated against his name:—

Chet Ram (IEC 1515 now IC 9299), Mahrattas, as Capt. from 26th Apl. 1948 and as Lt. from 26th Apl. 1942, but with seniority for purposes of pay only from 26th Apl. 1940 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1539, dated 4th Sep. 1948, in so far as it relates to this officer.)

The undermentioned from emergency commission, to be Capt. w.e.f. 23rd Aug. 1949, but with seniority as indicated against his name and relinquishes his emergency commission:—

Balbir Singh (IEC 6646 now IC 4484), Sikh R., with seniority as 2/Lt. from 25th July 1943, as Lt. from 25th Jan. 1945 and as Capt. from 25th July 1949.

The undermentioned from emergency commission, to be Capt. w.e.f. 3rd Apl. 1950, but with seniority as indicated against his name:—

Narindar Singh Bains (IEC 3380 now IC 4948), Kumaon R., with seniority as 2/Lt. from 11th Jan. 1942, as Lt. from 11th July 1943 and as Capt. from 11th Jan. 1948.

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 25th May 1946, with seniority as indicated:—

Arjan Singh (IEC 720 now IC 786), A.C., as Lt. from 25th July 1941, but with seniority for purposes of pay only from 25th July 1939 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1957, dated 8th June 1946, in so far as it relates to this officer.)

The undermentioned 2/Lts. (W/S Lts.) from emergency commission to be Lts. w.e.f. 16th Nov. 1946, but with seniority as indicated against their names and relinquish their emergency commissions:—

Dambar Bahadur Bura (IEC 11405 now IC 1869), 4 G.R., as Lt. from 19th Nov. 1944, but with seniority for purposes of pay only from 19th Nov. 1942 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 3142, dated 21st Dec. 1946, in so far as it relates to this officer.)

Shioram Barge (IEC 12380 now IC 1371), Dogra, as Lt. from 29th July 1945, but with seniority for purposes of pay only from 29th July 1943 under the provisions of A.I. 222/48.

(This cancels late W. D. Notn. No. 3142, dated 21st Dec. 1946, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission to be Lt. w.e.f. 2nd June 1947 with seniority as indicated:—

Madan Lal BAKSHI (IEC 6091 now IC 2073), A.O.C., as Lt. from 19th July 1943, but with seniority for purposes of pay only from 19th July 1941 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 2852, dated 13th Dec. 1947, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 1st Apl. 1948 with seniority as indicated:—

Brahm Sat (IEC 13471 now IC 2771), Arty., as Lt. from 9th June 1946, but with seniority for purposes of pay only from 9th June 1944 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 797, dated 15th May 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 17th Apl. 1948, but with seniority as indicated against his name and relinquishes his emergency commission:—

Sadhu Singh (IEC 12728 now IC 2893), Madras, as Lt. from 16th Dec. 1945, but with seniority for purposes of pay only from 16th Dec. 1943 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 840, dated 22nd May 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 19th Apl. 1948, with seniority as indicated:—

Birbal Singh (IEC 8250 now IC 2981), A.S.C., as Lt. from 16th Jan. 1944, but with seniority for purposes of pay only from 16th Jan. 1942 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 840, dated 22nd May 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 20th Apl. 1948, with seniority as indicated against his name:—

Bhagat Singh (IEC 13470 now IC 3078), Dogra, as Lt. from 9th June 1946, but with seniority for purposes of pay only from 9th June 1944 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 840, dated 22nd May 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 25th May 1948, with seniority as indicated against his name and relinquishes his emergency commission:—

Bahal Singh (IEC 12588 now IC 3241), A.C., as Lt. from 27th Oct. 1945, but with seniority for purposes of pay only from 27th Oct. 1943 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1104, dated 3rd July 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 29th May 1948, with seniority as indicated:—

Mohindar Singh (IEC 10226 now IC 3314), Dogra, as Lt. from 15th Jan. 1943, but with seniority for purposes of pay only from 15th Jan. 1941 under the provisions of A.I. 222/48:—

(This cancels M. of D. Notn. No. 1539, dated 4th Sep. 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission to be Lt. w.e.f. 3rd June 1948, but with seniority as indicated against his name and relinquishes his emergency commission:—

Kundan Sing Rawat (IEC 8253 now IC 3391), Garh. Rif., as Lt. from 16th Jan. 1944, but with seniority for purposes of pay only from 16th Jan. 1942 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1415, dated 21st Aug. 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from short service regular commission to be Lt. w.e.f. 2nd July 1948, with seniority as indicated against his name and relinquishes his short service regular commission:—

Rattan Singh Khagg (SS 13980 now IC 8506), Signals, as Lt. from 25th Aug. 1946, but with seniority for purposes of pay only from 25th Aug. 1944 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1889, dated 30th Oct. 1948, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission to be Lt. w.e.f. 12th July 1948, but with seniority as indicated against his name and relinquishes his emergency commission:—

Harbans Singh (IEC 12373 now IC 3571), A.S.C., as Lt. from 12th Oct. 1945, but with seniority for purposes of pay only from 12th Oct. 1943 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1588, dated 11th Sep. 1948, in so far as it relates to this officer.)

The undermentioned from emergency commission, to be Lt. w.e.f. 30th Aug. 1948, but with seniority as indicated against his name and relinquishes his emergency commission:—

Kalwant Singh (IEC 7313 now IC 3699), Artillery, as Lt. from 9th Jan. 1944, but with seniority for purposes of pay only from 9th Jan. 1942 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 1980, dated 13th Nov. 1948, in so far as it relates to this officer.)

The undermentioned from emergency commission, to be Lt. w.e.f. 9th Oct. 1948, but with seniority as indicated against his name:—

Shridhar Trimbak KARNIK (IEC 6090 now IC 4946), A.S.C., with seniority as 2/Lt. from 21st Aug. 1943 and as Lt. from 21st Feb. 1944.

The undermentioned 2/Lt. (W/S Lt.) from short service regular commission to be Lt. w.e.f. 29th Jan. 1949, with seniority as indicated against his name and relinquishes his short service regular commission:—

Harbhajan Singh Grewal (SS 14022 now IC 4175), Punjab as Lt. from 15th Dec. 1946, but with seniority for purposes of pay only from 15th Dec. 1944 under the provisions of A.I. 222/48.

(This cancels M. of D. Notn. No. 370, dated 5th Mar. 1949, in so far as it relates to this officer.)

The undermentioned from short service regular commission, to be Lt. w.e.f. 14th Feb. 1950, but with seniority as shown against his name and relinquishes his short service regular commission:—

Shri Dhar SHUKLA (SS 13637 now IC 4752), A.S.C., with seniority as 2/Lt. from 25th Aug. 1946 and as Lt. from 25th Feb. 1948.

The undermentioned officer of *ex*-Baroda State Forces, to be Capt. in the Regular Army, w.e.f. 1st May 1949, but with seniority as indicated against his name:—

Krishnarao Ganpatrao PAWAR (IC 4727), Mahratta L.I., with seniority as 2/Lt. from 12th Nov. 1942; Lt. from 12th May 1944, and as Capt. from 12th Nov. 1948.

The undermentioned officers of the *ex*-Baroda State Forces, to be Lts. in the Regular Army w.e.f. 1st May 1949, but with seniority as shown against their names:—

Ganeshchandra Shankarrao Kathewad DIWANJI (IC 4725), Mahratta L.I., with seniority as 2/Lt. from 12th Sep. 1943, and as Lt. from 12th Mar. 1945.

Mukundrao Balvantrao NIMBALKAR (IC 4726), Mahratta L.I., with seniority as 2/Lt. from 26th Dec. 1943 and as Lt. from 26th June 1945.

Jaywant Ramchandra REGE (IC 4732), Mahratta L.I., with seniority as 2/Lt. 5th Oct. 1944 and as Lt. from 5th Apl. 1946.

Hemchandra Ramchandra ADHIKARI (IC 4733), Mahratta L.I., with seniority as 2/Lt. from 13th June 1945 and as Lt. from 13th Dec. 1946.

Bhausahab Shidojirao DESAI (IC 4728), Mahratta L.I., with seniority as 2/Lt. from 11th Sep. 1945 and as Lt. from 11th Mar. 1947.

Ashokkumar Chhotalal VORA (IC 4731), Mahratta L.I., with seniority as 2/Lt. from 13th Feb. 1946 and as Lt. from 13th Aug. 1947.

Ramchandrarao Khasherao GUJAR (IC 4729), Mahrattas L.I., with seniority as 2/Lt. from 27th Nov. 1946 and as Lt. from 27th May 1948.

Jayasingh Balkrishna BARTAKE (IC 4734), Mahratta L.I., with seniority as 2/Lt. from 23rd Feb. 1947 and as Lt. from 23rd Aug. 1948.

The undermentioned officer of *ex*-Baroda State Forces, to be 2/Lt. in the Regular Army w.e.f. 1st May 1949, but with seniority as shown against his name:—

Pratap Balkrishna BARTAKE (IC 4730), Mahratta L.I., 5th July 1947.

Short Service Regular Commissions

The undermentioned 2/Lt. (W/S Capt.) from emergency commission, to be Capt. for a period of three years, w.e.f. 1st Feb. 1949, but with seniority as indicated against his name and relinquishes his emergency commission:—

Talok Singh MANGAT (IEC 3170 now SS 3170), A.E.C., with seniority as Capt. from 11th Oct. 1945.

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. for a period of five years w.e.f. 1st June 1947, but with seniority as indicated against his name and relinquishes his emergency commission:—

Des Raj Singhl ARORA (IEC 1615 now SS 1615), Engineers, with seniority in the rank of Lt. from 14th Jan. 1943.

(This cancels M. of D. Notn. No. 1539, dated 14th June 1947, in so far as it relates to this officer.)

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. for a period of five years, w.e.f. 1st

May 1948, but with seniority as indicated against his name and relinquishes his emergency commission:—

Vasudeo Narayan GOGTE (IEC 739 now SS 739), A.E.C., with seniority as Lt. from 1st Oct. 1942.

The undermentioned 2/Lts. (W/S Lts.) from emergency commissions, to be Lts. for a period of three years, w.e.f. 1st May 1948, but with seniority as indicated against their names and relinquish their emergency commissions:—

Shiv Dayal BHARGAVA (IEC 7290 now SS 7290), A.E.C., with seniority as Lt. from 1st May 1944.

Stephens Benoy Kumar DUTTA (IEC 7557 now SS 7557), A.E.C., with seniority as Lt. from 25th Dec. 1943.

Ramchand Tekchand GOKLANEY (IEC 10943 now SS 10943), A.E.C., with seniority as Lt. from 14th Jan. 1945.

Amarendra Nath CHATTERJI (IEC 1682 now SS 1682), A.E.C., with seniority as Lt. from 24th Oct. 1942.

Austin Mansoor Masih DAVID (IEC 4771 now SS 4771), A.E.C., with seniority as Lt. from 6th Mar. 1943.

Lajpat Rai MALHOTRA (IEC 6816 now SS 6816), A.E.C., with seniority as Lt. from 1st May 1944.

The undermentioned 2/Lt. (W/S Lt.) from emergency commission, to be Lt. for a period of three years, w.e.f. 1st Apl. 1950, but with seniority as indicated against his name and relinquishes his emergency commission:—

Sampuran Singh (IEC 13132 now SS 13132), Punjab, with seniority as Lt. from 24th Sep. 1946.

The undermentioned *ex*-2/Lt. (W/S Lt.) from emergency commission, to be Lt. w.e.f. 16th Jan. 1949 for a period of one year, but with seniority as indicated against his name:—

Indrasinh Pruthisinh RAOL (IEC-8917 now SS-8917), with seniority as Lt. from 26th Sep. 1945.

The undermentioned 2/Lt. (W/S Lt.) from British Army to be Lt. for a period of five years w.e.f. 1st Jan. 1948, but with seniority as indicated against his name:—

Victor John GORDON (225299 now SS 15335), Artillery, with seniority in the rank of Lt. from 1st Oct. 1942.

The undermentioned Lt. from Army in India Reserve of Officers to be Lt. for a period of three years w.e.f. 1st June 1947, but with seniority as indicated against his name and relinquishes his A.I.R.O. commission:—

Ram Nath KAPUR (ICRO-125 now SS 14059), Engineers, with seniority in the rank of Lt. from 16th July 1941.

(This cancels M. of D. Notn. No. 1539, dated 14th June 1947, in so far as it relates to this officer.)

The undermentioned officer who was granted short service regular commission for one year w.e.f. 24th Apl. 1948, *vide* M. of D. Notn. No. 1330, dated 6th Aug. 1949, is granted extension of his commission for a period of one year or for so long as his services are required, whichever is earlier, from the date shown against his name:

Lt. Jagjit Singh BAL (SS-6998), Kumaon, 24th Apl. 1949.

Temporary Commissions

To be 2/Lts. in Artillery

Ravinder Nath Salgal (TC 30066), Sant Ram Bhatla (TC 30070), Rhishiyur Chidambara Mudaliar Ramaiah (TC 30084), Dharmo Paul Passi (TC 30072), Narendra Nath (TC 30085), Baldevinder Singh Sobti (TC 30074), Mukhtar Singh Labana (TC 30083), Arcot Ranganayakalu Gokulam (TC 30068), Parduman Singh Dhillon (TC 30071), Mangalore Manohar Pai (TC 30064), Krishna Kumar Srivastava (TC 30065), Edwin Samuel Jeyasekaran Davidar (TC 30079), Gopal Krishna Warrior (TC 30094), Amolak Sehgal (TC 30069), Ved Parkash Bakhshi (TC 30073), Karunakar Bhaskar Nayar (TC 30067), Raj Kumar Chopra (TC 30081), Satish Kumar Misra (TC 30082), Brij Kishore Puri (TC 30075), Har Krishan Lal Johar (TC 30089), Kailas Nath Takru (TC 30076), Brij Mohan Singh (TC 30093), Konanath Radhakrishnan (TC 30078), Balwant Singh Dahiya (TC 30092), Charan Jit Talwar (TC 30080), Kewal Kumar Bakhshi (TC 30090), Satindar

Singh (TC 30087), Jai Nath Kakra (TC 30086), Jagmohan Nath Mehra (TC 30088) and Surrendra Varma (TC 30091), 26th Mar. 1949.

To be 2/Lts. in Engineers

Katteri Panchanathan Chandrasekaran (TC 30600), Brij Lal Verma (TC 30602), Harold Smith (TC 30615), Dina Nath Bakaya (TC 30619), Raghbir Kumar Malhotra (TC 30611), Ved Parkash Kaura (TC 30612), Tharian Pulikaparambil Jacob (TC 30604), Ramendu Nandy (TC 30606), Balraj Singh Gill (TC 30614), Umrao Singh Thandi (TC 30609), Thenkurissi Vasudevan (TC 30603), Har Narindar Singh (TC 30617), Surjit Singh Bawa (TC 30605), Dharam Bir Chopra (TC 30610), Thiruvengudam Chandran (TC 30607), Rati Ram (TC 30608), Virendar Kumar Puri (TC 30601) and Kewal Krishan Sharma (TC 30616), 13th Aug. 1949.

Rem. Vet. & Farms Corps

Mr. Sham Narain MOHAN, Farms Officer, to be offg. Dy. Asstt. Dir., Rem. Vet. & Farms from 1st June 1948 to 1st Aug. 1948.

No. 1062.—The undermentioned officer is granted the local rank of Col., w.e.f. 26th May 1950, without effect on pay and pension, whilst employed as O.C., Record Office & Recruiting Officer for Gorkhas, Kunraghat:—

Λ/Lt.-Col. N. K. Lal (IC-280), 4 G.R.

No. 1063.—The following promotions are made:—

REGULAR ARMY

To be Subs. Maj.-Gens.

1st Jan. 1950

IA-819 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) S. B. S. CHIMNI, O.B.E., A.S.C., with seniority from 1st Sep. 1947.

AI-686 Lt.-Col. (T/Brig.) (A/Maj.-Gen.) A. A. RUDRA, O.B.E., Garh. Rif., with seniority from 1st Nov. 1947.

AI-534 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) Gurdip Singh DHILLON, A.S.C., with seniority from 1st Nov. 1947.

AI-556 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) Kalwant Singh, Sikh R., with seniority from 29th Jan. 1948.

AI-535 WS/Lt.-Col. (T/Col.) (A/Maj.-Gen.) Sant Singh, Bihar R., with seniority from 29th Jan. 1948.

IA-294 WS/Lt.-Col. (T/Col.) (A/Maj.-Gen.) Hira Lal ATAL, Armd. Corps, with seniority from 15th Feb. 1948.

IA-127 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) Tara Singh BAL, Armd. Corps, with seniority from 4th Feb. 1949.

AI-844 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) K. S. THIMAYYA, D.S.O., Kumaon R., with seniority from 4th Feb. 1949.

IA-558 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) P. N. THAPAR, Raj. Rif., with seniority from 4th Feb. 1949.

AI-536 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) S. P. P. THORAT, D.S.O., Mahar R., with seniority from 30th Aug. 1949.

IA-820 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) D. S. BRAR, O.B.E., Mahratta L.I., with seniority from 23rd Sep. 1949.

To be Subs. Brigs.

1st Jan. 1950

IA-419 WS/Lt.-Col. (T/Col.) (A/Maj.-Gen.) Anis Ahmed KHAN, A.S.C., with seniority from 27th Oct. 1947.

IA-128 Maj. (T/Lt.-Col.) (A/Brig.) Gurbachan Singh, E. V. & F., with seniority from 30th Oct. 1947.

IA-928 Lt.-Col. (T/Col.) (A/Maj.-Gen.) S. B. S. ROY, Rajput R., with seniority from 11th Nov. 1947.

IA-421 Maj. (T/Lt.-Col.) (A/Brig.) Baljit Singh, A.S.C., with seniority from 14th Feb. 1948.

IA-537 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) Dewan Misra Chand, Arty., with seniority from 6th Oct. 1948.

421-IA WS/Lt.-Col. (T/Col.) (A/Maj.-Gen.) V. R. KHANOLKAR, Sikh R., with seniority from 2nd Nov. 1948.

IA-130 WS/Lt.-Col. (T/Brig.) (A/Maj.-Gen.) J. N. CHAUDHURI, O.B.E., Armd. Corps, with seniority from 2nd Feb. 1949.

IA-560 Maj. (T/Lt.-Col.) (A/Brig.) J. C. KATOCH, Dogra R., with seniority from 2nd Feb. 1949.

IA-561 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) Thakur Mahadeo Singh, Punjab R., with seniority from 30th Aug. 1949.

IA-934 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) Mohindar Singh CHOPRA, Assam R., with seniority from 30th Aug. 1949.

AI-946 WS/Lt.-Col. (T/Col.) (A/Maj.-Gen.) Yadunath Singh, Kumaon R., with seniority from 30th Aug. 1949.

IA-823 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) D. A. SURVE, Mahratta L.I., with seniority from 30th Aug. 1949.

27-IA Maj. (T/Lt.-Col.) (A/Brig.) H. M. MOHITE, A.S.C., with seniority from 23rd Sep. 1949.

31st Jan. 1950

IA-935 Maj. (T/Lt.-Col.) (A/Brig.) Gurdial Singh, Rajput R.

IA-947 WS/Lt.-Col. (T/Brig.) M. S. WADALIA, Armd. Corps.

IA-298 Maj. (T/Lt.-Col.) (A/Brig.) S. D. VERMA, Armd. Corps.

To be Subs. Cols.

1st Jan. 1950

IA-721 Lt.-Col. (T/Col.) Visheshar Nauth Singh, Jat R., with seniority from 15th Aug. 1947.

IA-824 Maj. (T/Lt.-Col.) (A/Brig.) T. B. HENDERSON-BROOKS, Mahratta L.I., with seniority from 1st Jan. 1948.

IA-562 Maj. (T/Lt.-Col.) (A/Brig.) U. C. DUBEY, Dogra R., with seniority from 30th Jan. 1948.

884-IA Lt.-Col. (A/Col.) S. T. APCAR, A.R. Deptt., with seniority from 3rd Feb. 1948.

IA-363 Maj. (T/Lt.-Col.) (A/Brig.) E. HABIBULLAH, Armd. Corps, with seniority from 28th Aug. 1948.

IA-364 WS/Lt.-Col. (T/Brig.) Y. S. PARANJPE, Rajput R., with seniority from 28th Aug. 1948.

IA-393 Maj. (T/Lt.-Col.) (A/Brig.) Jai Singh, Punjab R., with seniority from 28th Aug. 1948.

AI-998 Maj. (T/Lt.-Col.) (A/Brig.) Gurdip Singh, Dogra R., with seniority from 29th Jan. 1949.

IA-977 Maj. (T/Lt.-Col.) (A/Brig.) Daulet Singh, Armd. Corps, with seniority from 29th Jan. 1949.

AI-45 Maj. (T/Lt.-Col.) (A/Brig.) N. D. BILLIMORIA, Bihar R., with seniority from 29th Jan. 1949.

AI-148 Maj. (T/Lt.-Col.) (A/Brig.) Kanwar Bahadur Singh, Kumaon R., with seniority from 29th Jan. 1949.

AI-18 Maj. (T/Lt.-Col.) (A/Brig.) E. A. RODRIGUES, M.B.E., A.O.C., with seniority from 29th Jan. 1949.

AI-31 Maj. (T/Lt.-Col.) (A/Brig.) M. K. SHERIFF, Madras R., with seniority from 29th Jan. 1949.

AI-77 Maj. (T/Lt.-Col.) (A/Brig.) L. P. SEN, Gurkha Rif., with seniority from 29th Jan. 1949.

IA-978 Maj. (T/Lt.-Col.) (A/Brig.) K. P. DHARGAJ, KAR, M.B.E., Armd. Corps., with seniority from 29th Jan. 1949.

IA-279 Maj. (T/Lt.-Col.) (A/Brig.) R. M. BILLIMORIA, Armd. Corps., with seniority from 27th Aug. 1949.

AI-649 Maj. (T/Lt.-Col.) (A/Brig.) R. E. ASERAPPA, Engrs., with seniority from 27th Aug. 1949.

IA-1281 Maj. (T/Lt.-Col.) (A/Brig.) P. S. GYANI, O.B.E., Arty., with seniority from 27th Aug. 1949.

AI-46 Maj. (T/Lt.-Col.) (A/Brig.) Sarda Nand Singh, Assam R., with seniority from 27th Aug. 1949.

AI-72 Maj. (T/Lt.-Col.) (A/Brig.) K. Umrao Singh, Grs., with seniority from 27th Aug. 1949.

AI-110 Maj. (T/Lt.-Col.) (A/Brig.) Vidya Dhar Jayal, D.S.O., Garh. Rif., with seniority from 27th Aug. 1949.

115-A1 Maj. (T/Lt.-Col.) (A/Col.) R. S. KALHA, Engrs. (Survey), with seniority from 27th Aug. 1949.

AI-44 Maj. (T/Lt.-Col.) (A/Brig.) L. S. NEGI, Garh. Rif., with seniority from 27th Aug. 1949.

28th Jan. 1950

AI-651 Maj. (T/Lt.-Col.) L. M. H. WADIA, Engrs.

AI-650 Maj. (T/Lt.-Col.) (A/Brig.) C. R. Mangat Rai, Engrs.

IA-32 Maj. (T/Lt.-Col.) (A/Brig.) N. V. BAL, Maharatta L.I.

87-IA Maj. (T/Lt.-Col.) (A/Brig.) Pritam Singh CHOWDHURY, A.S.C.

AI-78 WS/Lt.-Col. (T/Col.) (A/Brig.) D. Som Dutt, Dogra R.

IA-930 Maj. (T/Lt.-Col.) (A/Brig.) P. S. NAIR, Madras R.

No. 1063.—The following promotions are made:—

REGULAR ARMY

Lts. to be Capts.

T/Maj. Raghavendrarao RAMA RAO (IC 1955), Arty., 14th Oct. 1949.

(This cancels M. of D. Notn. No. 792, dated 14th May 1949, in so far as it relates to the promotion of this officer.)

A/Capt. Norman Milton FRITCHLEY (IC 4413), Kumaon R., 11th July 1949.

ARMY IN INDIA RESERVE OF OFFICERS

Capt. to be Maj.

Chandi Pershad (ICRO 322), Retg., 16th Feb. 1950.

No. 1063-A.—The following promotion is made for purposes of determining pensionary benefits under the provisions of para. 10 of Govt. of India, Min. of Def., Letter No. 51556/AG/PS2a/504-S/D-6(a), dated 21st Mar. 1950:—

REGULAR ARMY

To be Subs. Maj.-Gen.

IA-411 Maj. (T/Lt.-Col.) (A/Maj.-Gen.) Atma Singh (deceased), Punjab Regt., 17th Mar. 1948.

No. 1064.—The undermentioned tempy. Nursing Officers are granted seniority for pay and promotion under A.I. 57/49 w.e.f. the dates shown against their names:—

Military Nursing Service

Sister (Miss) A. VERGHESE, NS-12047, 11th Feb. 1945.

Sister (Miss) J. R. VEDAMUTHU, NS-12080, 5th July 1945.

Sister (Miss) M. P. MAYSTON, N-18170, 24th May 1945.

No. 1065.—The undermentioned officer is permitted to relinquish his commission w.e.f. the date specified:—

REGULAR ARMY

No. IEC 12567 W/S Lt. Sher Singh DIIUMI, 11 G.R., 17th Dec. 1949.

(This cancels M. of D. Notn. No. 444, dated 11th Mar. 1950, in so far as it relates to this officer.)

No. 1066.—The undermentioned officer is permitted to relinquish his superimposed emergency commission:—

REGULAR ARMY

Capt. Shiv Dayal Singh (IEC 9275), 1st Jaipur Infy., 1st Nov. 1947.

No. 1067.—The undermentioned officers are permitted to relinquish their emergency commissions and retire from service under the provisions of A.I. 49/S/47:—

REGULAR ARMY

Army Medical Corps (Ex-IMD-BC)

M-22821 Capt. H. A. Murphy, 18th Feb. 1949

MZ-25449 Capt. L. A. B. Mathews, 22nd Feb. 1949.

M-22 Capt. J. E. Gurson, 27th Feb. 1949.

MZ-12041 Capt. Puran Singh, 7th May 1950

No. 1068.—The undermentioned officer is permitted to relinquish his commission under Release Regs. (I.A.) and to revert to pension establishment:—

REGULAR ARMY

Capt. Nanak Prasad (IEC 6472), M.L.I., 14th Mar. 1950.

No. 1069.—The undermentioned officer is permitted to relinquish his commission w.e.f. 20th June 1949:—

BOMBAY

National Cadet Corps

2/Lt. S. B. Devadhar (NCC/570).

No. 1070.—The undermentioned permanent regular commissioned officer is permitted to resign his commission:—

REGULAR ARMY

Lt. I. C. S. Britain (IC 4328), A.S.C., 8th May 1950.

No. 1071.—The undermentioned officer is dismissed from the Service by order of the Central Government w.e.f. the date shown against his name:—

REGULAR ARMY

No. IEC 6274 Maj. C. D. A. COOPER, A.S.C., 19th May 1950.

No. 1072.—The undermentioned officers are dismissed from the Service w.e.f. the dates shown against their names by sentence of General Courts Martial:—

REGULAR ARMY

No. IC 2881 Capt. S. G. KHOT, Mahrattas, 25th Apl. 1950.

No. IC 1509 Lt. Kirpal Singh, A.S.C., 21st July 1947.

No. 1073.—The undermentioned officer is cashiered from the Service w.e.f. the date shown against his name by sentence of a General Courts Martial:—

REGULAR ARMY

No. IC 3514 2/Lt. Ranjit Mitra, E.M.E., 16th May 1950.

No. 1074.—Shri N. Sen, a tempy. Asstt. Engineer in the Military Engineer Services, released from service w.e.f. 26th Apl. 1950.

No. 1075.—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

G. S. Branch

Mr. Mela Ram Wadhawan, offg. G.S.O. II (Civ.), is granted one month and 15 days' privilege leave, 31st May 1950.

A. G.'s Branch

With ref. to M. of D. Notn. No. 746, dated 22nd Apl. 1950. Mr. Bansri Dhar, tempy. Officer Supervisor, is granted an extension of 15 days' privilege leave, 18th May 1950.

Mr. Behari Singh, tempy. Officer Supervisor, is granted 15 days' privilege leave, 30th Mar. 1950.

No. 1076.—The following transfer is made:—

ARMY HEADQUARTERS

Q. M. G.'s Branch

Mr. Achhru Singh, tempy. officer Supervisor, N. D. A. Sectt., is transferred in the same capacity, to Q. M. G.'s Branch, vice Mr. V. V. Ramakrishnan Iyer, offg. Officer Supervisor, 1st June 1950.

Mr. V. V. Ramakrishnan Iyer to continue as offg. O.S., vice Mr. Achhru Singh proceeded on leave, 1st June 1950

No. 1077.—Corrigendum.—In M. of D. Notn. No. 408, dated 12th Mar. 1949, under the heading "MILITARY ENGINEER SERVICES" the following amendment is made:—

Under the heading "Sub. Divl. Officers (Ty.) to be Tempy. Barrack/Stores Officers" against the name of "Mr. Valentine Francis VAS" for "8th Nov. 1948" read "9th Nov. 1948".

(Air Branch)

No. 1078.—Mr. R. K. Ghari, tempy. Officer Supervisor, Air H.Q., is granted 27 days' earned leave, 5th June 1950.

No. 1079.—The undermentioned tempy. Gaz. Civ. Aeronautical Inspection Services (Armament) Officers in the I.A.F. are discharged from service w.e.f. the dates stated against their names:—

Mr. M. N. PARTHASARTHY, 21st Apl. 1950.

Mr. K. L. NANDY, 21st May 1950.

H. M. PATEL, Secy.